from the membership of the said Joint Committee and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee."

I am to request that the concurrence of the Lok Sabha in the said motion and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House.'

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the sittings of the House, in their Sixteenth Report, have recommended that leave of absence be granted to the following Members for the periods indicated against each:

- (1) Shr₁ Bishwanath Jhunjhunwala—20th April to 10th May, 1974 (Tenth Session).
- (2) Shrimati Krishna Kumari— 22nd July to 7th September, 1974 (Eleventh Session).
- (3) Shri B. R. Bhagat—22nd July to 14th August, 1974 (Eleventh Session).
- (4) Shri Rasiklal Parikh—22nd July to 7th September, 1974 (Eleventh Session).
- (5) Shri Dattajirao Kadam—22nd July to 7th September, 1974 (Eleventh Session).
- (6) Shri A. K. Gopalan—22nd July to 7th September, 1974 (Eleventh Session).
- (7) Shri Rajagopalarad Boddepalli—22nd July to 5th August, 1974 (Eleventh Session).
- (8) Shri Fatehsinghrao Gaekwad
 —3rd April to 18th May, 1974
 (Tenta Session) and 22nd July to
 11th August, 1974 (Eleventh Session).

(9) Shri Biddika Satyanarayana—8th April to 10th May, 1974 (Tenth Session) and 22nd July to 15th August, 1974 (Eleventh Session).

etc. (St.)

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

HON, MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

PARLIAMENTARY COMMITTEES MINUTES

SHRI AMAR NATH CHAWLA (Delh₁ Sadar): I beg to lay on the Table Minutes of the Forty-second to Forty-fifth sittings of the Committee on Private Members' Bills and Resolutions held during the current Session.

SHRI CHANDRIKA PRASAD (Ballia) · I beg to lay on the Table Minutes of the Sixteenth sitting of the Committee on Absence of Members from the Sittings of the House held during the current Session.

COMMITTEE ON GOVERNMENT ASSURANCES

NINTH REPORT

SHRI B. K. DASCHOWDHURY (Cooch-Behar): I present the Ninth Report of the Committee on Government Assurances

12.52 hrs.

STATEMENT RE UNPRECEDENT-ED PRICE RISE AND SCARCITY OF FOODGRAINS AND OTHER ESSENTIAL COMMODITIES

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): On behalf of Shri C. Subramaniam, I beg to lay on the Table a statement regarding unprecedented price-rise and scarcity of foodgrains and other essential commodities.